



**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/11/2016  
**NAME OF THE PETITIONER(S)** : Dr. P. Rajagopalan  
**NAME OF THE RESPONDENT(S)** : Aidees Electronics Pvt Ltd + 3 Ors  
**UNDER SECTION** : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. HALLEL BEN FOR P. NEELAKANTHAN	Counsel for Respondents 1-3	
2.	Mr. T. L. Rammohan for Mr. A. V. ARUN	Senior Counsel for Petitioner	

**ORDER**

Shri T L Rammohan, counsel for petitioner present. Shri V Hallel Ben, representing counsel for respondents present and prayed further time for submitting arguments stating that his senior counsel could not attend the Tribunal today. Considering his request, time enlarged. Put up on **12.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)